Supplementary Cause List - 2 Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 14/2020

Sunil Kumar Khajuria

....Petitioner (s)

Through:- Mrs. Surinder Kour, Sr. Advocate with

Ms. Manpreet Kour, Advocate (on Audio Call from residence in Jammu)

V/s

Union Territory of Jammu & Kashmir and others

....Respondent(s)

Through: - Mrs. Seema Shekher, Sr. AAG

(on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 26.05.2020

Mrs. Seema Shekher, learned Sr.AAG submits that she has already filed the objections before the Registry. Ms. Manpreet Kour, Advocate appearing on behalf of the petitioner submits that she has received the copy of the objections only today. She seeks some time to peruse the same. Time is granted.

List again on 02.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 26.05.2020 (Rakesh)